

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 787
(To be answered on the 21st July 2016)

VIOLATION OF GUIDELINES BY AIRLINES

787. SHRI GOPAL SHETTY

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether some private airlines are not complying with the Government directives given at the time of issuance of licence to them;
- (b) if so, whether the airlines are not complying with them despite warning by the Government;
- (c) if so, the details thereof and the action taken/proposed to be taken against these airlines;
- (d) whether any surprise checking has been done by the Government in this regard; and
- (e) if so, the details and the outcome thereof?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

(a): No Madam

(b) and (c): Does not arise.

(d) and (e): Inspections and audits are conducted by Directorate General of Civil Aviation time to time and corrective steps are taken.
